

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE

CONTEMPT PETITION NO. 170/00034/2017

IN

ORIGINAL APPLICATION NO. 170/01289/2015

DATED THIS THE 08<sup>TH</sup> DAY OF AUGUST, 2017

HON'BLE DR K. B SURESH....MEMBER (J)

R.P. Udupi,  
S/o Padmanabha Bhat,  
Aged 58 years,  
Working as GDS/DA (GDSBPM),  
Jakanur BO, a/w Badami SO-587 201,  
Residing at H. No. 324,  
Jakanur, Badami Taluk,  
Bagalkot District- 587 201.

.... Petitioner

(By Advocate Shri A.R. Holla)

Vs.

1. Shri B.V. Sudhakar,  
Secretary,  
Department of Posts,  
Dak Bhavan,  
New Delhi-110 001.

2. Smt. Veena Srinivas,  
The Postmaster General,  
N.K. Region,  
Dharwad-580 001.

3. Shri B. Vasantha,  
The Assistant Director,  
O/o Postmaster General,  
N.K. Region,  
Dharwad-580 001.

4. Shri K. Mahadevappa,  
The Superintendent of Post Offices,  
Bagalkot Division,  
Bagalkot-587 101.

...Respondents

(By Shri M. Rajakumar, Senior Central Government Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

It is submitted that vide order in Writ Petition No. 100770/2017 (S-CAT) the matter is taken up by the Hon'ble High Court. Therefore, CP is dismissed with liberty. Notices are discharged.

(Dr.K.B.SURESH)  
MEMBER (J)

ksk